them with the Chinese revolutionary literature; and

(c) whether it is a fact that the cultural wing of that Indian political party held in honour of the visiting Chinese comrade, a cultural programme on the 23rd May, the main attraction of which was a play by Utpal Dutt called Ajeya Vietnam?

The Minister of External Affairs (Shri M. C. Chagla): (a) to (c). Yes, Sir.

## Restriction on Indian Diplomats in Cairo

5120. Shri Marandi: Shri M. L. Sondhi:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that U.A.R. has advised our diplomats in Cairo not to move out of the city limits without special permission:

(b) if so, the reasons therefor;

(c) the reaction of Government thereto;

(d) whether Government are also considering such steps for the U.A.R. diplomats in India; and

(e) if not, the reasons therefor?

The Minister of External Affairs (Shri M. C. Chagia): (a) to (c). U.A.R. Government have advised diplomatic and non-diplomatic staff of all missions in U.A.R. not to move out of Cairo city limits without special permission. No reasons have been given for this move, but obviously it is for security reasons. Special permits for moving outside the city limits are given without difficulty. U.A.R. Government is fully within its rights to impose such curbs since it considers its security to be threatened.

(d) No, Sir.

(e) There are no security considerations for imposing such reciprocal destrictions on U.A.R. diplomats in India.

## National Sample Survey Employees' Union

Written Anopere

5121. Shri Umanath: Shri Satya Narayan <u>Sinha:</u> Shri C. K. Chakrapani: Shri K. Anirudhan:

Will the **Prime Minister be pleased** to state:

(a) whether the employees of the National Sample Survey have submitted a Charter of Demands to Government through the National Sample Survey Employees' Union, Patna;

(b) if so, when; and

(c) the action taken by Government thereon?

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): (a) and (b). The National Sample Survey Employees' Union, Patna, submitted what it called a Charter of Demands, to the Chief Director, National Sample Survey in May 1966.

(c) The legitimate grievances, if any, of the employees are always looked into. But since this Union is not recognised,  $n_0$  action has been taken on its representation.

## A.F.R. Station, Cuddappa (Andhra Pradesh)

5122. Shri Kswara Reddy: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether there is any proposal to upgrade the A.I.R. relaying Station at Cuddappa (Andhra Pradesh);

(b) if so, the broad details thereof;

(c) when the proposal is expected to be materialised; and

(d) the steps taken to provide the necessary buildings for the purpose?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) to (d). In the technical sense in which it is understood departmentally there